

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00757/2018

Jabalpur, this Monday, the 20th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ankit Soni, S/o Late Shri Rajesh Soni,
Aged about 24 years,
R/o Mangal Nagar Katni,
C/o Bindu Sinha, Katni,
M.P., Pin 483501

-Applicant

(By Advocate –**Shri Ashish Giri**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Personnel,
Public Grievances and Pensions,
(Department of Personnel and Training),
Govt. of India, North Block,
New Delhi 110001

2. Union of India, through its Secretary,
Ministry of Defence,
Government of India),
South Block, Central Secretariat,
Rajpath Marg,
New Delhi 110011

3. Ordnance Factory Board,
through its Director,
Ayudh Bhawan, 10-A,
Shaheed Khudiram Bose Road, Kolkata 700001

4. General Manager,
Ordnance Factory,
Katni, M.P. Pin 483501

-Respondents

(By Advocate –**Shri S.P.Singh**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach this Tribunal, if occasion so arises.

2. Learned counsel for the respondents has no objection to it.
3. In view of it, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**
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**(Navin Tandon)
Administrative Member**